

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 27.05.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 116 of 2022	Employees Provident Fund Organisation Through Regional Provident Fund Commissioner - II Vs. Subodh Kumar Agarwal & Ors. Resolution Professional Ambient Computronics Pvt. Ltd.	Anju Jain	CA Subodh Kumar Agarwal-R1 Tanishq Mehta-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 536 of 2022	Rushabh Precision Bearing Ltd. Vs. Shimmit India Pvt. Ltd.	Ankur S. Kulkarni	Rohit Gupta Agam H. Maloo Prakhar Tandon
3.	Comp. App. (AT) (Ins) No. 605 of 2022	Amrit Kumar Patel Vs. Phoenix ARC Pvt. Ltd. & Ors.	Naman Gauba	
4.	Comp. App. (AT) (Ins) No. 606 of 2022	Ashwani Kumar Chandrakar Vs. Central Bank of India & Ors.	Adhitya Srinivasan	

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

5.	Comp. App. (AT) (Ins) No. 289 of 2022	Premjit Singh Chadha Vs. Bank Of Baroda	Raghav Sharma	Vivek Sinha
6.	Comp. App. (AT) (Ins) No. 305 of 2022	UCO Bank Flagship Corporate Branch Vs. Navin Kumar Jain With	Akash Tandon	Rahul Kr. Singh

7.	Comp. App. (AT) (Ins) No. 306 of 2022	UCO Bank Flagship Corporate Branch Vs. Jayant Kumar Jain With	Akash Tandon	Rahul Kr. Singh
8.	Comp. App. (AT) (Ins) No. 307 of 2022	UCO Bank Flagship Corporate Branch Vs. Hulash Chand Jain With	Akash Tandon	Rahul Kr. Singh
9.	Comp. App. (AT) (Ins) No. 236 of 2022	UCO Bank Vs. Reena Bansal With	Akash Tandon	Rahul Kr. Singh
10.	Comp. App. (AT) (Ins) No. 237 of 2022	UCO Bank Flagship Corporate Branch Vs. Shankar Poddar With	Akash Tandon	Rahul Kr. Singh
11.	Comp. App. (AT) (Ins) No. 238 of 2022	UCO Bank Flagship Corporate Branch Vs. Gopal Poddar With	Akash Tandon	Rahul Kr. Singh
12.	Comp. App. (AT) (Ins) No. 239 of 2022	UCO Bank Vs. Sanjay Prakash bansal With	Akash Tandon	Rahul Kr. Singh
13.	Comp. App. (AT) (Ins) No. 247 of 2022	UCO Bank Vs. Sanjay Prakash Bansal With	Akash Tandon	Rahul Kr. Singh
14.	Comp. App. (AT) (Ins) No. 248 of 2022	UCO Bank Vs. Reena Bansal With	Akash Tandon	Rahul Kr. Singh
15.	Comp. App. (AT) (Ins) No. 249 of 2022	UCO Bank Flagship Corporate Branch Vs. Gaurav Poddar With	Akash Tandon	Rahul Kr. Singh
16.	Comp. App. (AT) (Ins) No. 250 of 2022	UCO Bank Flagship Corporate Branch Vs. Shubas Poddar With	Akash Tandon	Rahul Kr. Singh

17.	Comp. App. (AT) (Ins) No. 251 of 2022	UCO Bank Vs. Gopal Poddar With	Akash Tandon	Rahul Kr. Singh
18.	Comp. App. (AT) (Ins) No. 252 of 2022	UCO Bank Vs. Sanjay Prakash Bansal With	Akash Tandon	Rahul Kr. Singh
19.	Comp. App. (AT) (Ins) No. 253 of 2022	UCO Bank Vs. Gunjan Poddar With	Akash Tandon	Rahul Kr. Singh
20.	Comp. App. (AT) (Ins) No. 254 of 2022	UCO Bank Vs. Subhas Poddar With	Akash Tandon	Rahul Kr. Singh
21.	Comp. App. (AT) (Ins) No. 255 of 2022	UCO Bank Vs. Shankar Poddar With	Akash Tandon	Rahul Kr. Singh
22.	Comp. App. (AT) (Ins) No. 256 of 2022	UCO Bank Vs. Prakash Kumar More With	Akash Tandon	Sidhartha Sharma Shalini Basu
23.	Comp. App. (AT) (Ins) No. 257 of 2022	UCO Bank Vs. Gaurav Poddar With	Akash Tandon	Rahul Kr. Singh
24.	Comp. App. (AT) (Ins) No. 258 of 2022	UCO Bank Vs. Mukesh Kumar More With	Akash Tandon	Sidhartha Sharma Arjun Asthana
25.	Comp. App. (AT) (Ins) No. 259 of 2022	UCO Bank Vs. Reena Bansal With	Akash Tandon	Rahul Kr. Singh
26.	Comp. App. (AT) (Ins) No. 260 of 2022	UCO Bank Vs. Gunjan Poddar	Akash Tandon	Rahul Kr. Singh

For Orders

27.	I.A. No. 586 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13 Raunak Dhillon
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28.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma
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For Hearing

29.	Comp. App. (AT) (Ins) No. 215 & 216 of 2022 & I.A. No. 818 & 819 of 2022 (PH)	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	Mukul Bhagtani S.K. Panwar-R1 Dhwani Bagdai-IRP
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1. Notice Board
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By order of Hon'ble Chairperson
-sd/-
Registrar